

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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① Dr. K. S. Ravichandran, ACS
S. Manjula Devi, ADV
for FSR & CO, CBE

Applicants/
for Respondents

[Signature]

② A G Sankaranarayanan }
A. L. M. L. Sanyal }

for petitioners

[Signature]

ORDER

Counsel representing both the parties are present. While making submissions, counsel for petitioner submitted that the petitioners are willing to exit as per the proposal put forth. Counsel for respondents prayed time for seeking instructions from the respondents. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)

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